



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

RBI/2011-12/235

DNBS(PD).CC. No 246 /03.10.42 /2011-12

October 28 , 2011

All Non Banking Financial Companies /  
Residuary Non Banking Companies

Dear Sir,

**List of Terrorist Individuals / Organisations- under UNSCR 1267 (1999) and 1822(2008) on Taliban /AL-Qaida Organisation**

Please refer to Company [Circular No 241 dated September 12, 2011](#) on List of Terrorist Individuals / Organisations under UNSCR 1267 (1999) and 1822 (2008) on Taliban /AL-Qaida Organisation.

2. The Chairman of UN Security Council's 1267 Committee has forwarded copies of notes dated [July 29, 2011](#), [August 12, 2011](#) and [August 22, 2011](#) regarding changes made in the consolidated List of Individuals and entities linked to Al-Qaida and Taliban (copies enclosed). All NBFCs and RNBCs are advised to update the consolidated list of individuals/entities. Before opening any new account, it should be ensured that the name/s of the proposed customer does not appear in the list. Further, NBFCs and RNBCs should scan all existing accounts to ensure that no account is held by or linked to any of the entities or individuals included in the list.

3. The complete details of the consolidated list is available on the UN website: [http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml)

Yours faithfully,

(A. Mangalagiri)  
General Manager  
Encl:as above